CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,

ORDER SHEET

COURT NO.: 1 07/03/2019

O.A./260/305/2017 G B SAHOO
M.A./260/196/2019 -V/SFOR AMENDMENT, ON MEMO DOORDARSHAN

ITEM NO:9

FOR APPLICANTS(S) Adv.: Mr. S.N. Sharma

FOR RESPONDENTS(S) Adv.: Mr. C.M. Singh

Notes of The Registry	Order of The Tribunal	
Registry	Heard Ld. Counsels for respondents. Respondents the M.A. No.196/19 for for fresh cause of act relief claimed in the O. wants to withdraw this with liberty to file a law. Accordingly, the are disposed of being to file fresh O.A. as per	ents' counsel opposed ramendment, which is ion different from the A. Applicant's counsels O.A. as well as M.A. a fresh O.A. as per e O.A. as well as M.A. withdrawn with liberty
	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)
	kb	